

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 111 of 2013

Dated : 24th October, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Snam Alloys Pvt. Ltd. & Ors.Appellant(s)

Versus

Joint Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant (s): Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s): Mr. Varun Pathak
Mr. Anish Garg (Rep.) for JERC
Mr. R. Venkataramani, Sr. Adv.
Mr. V.G. Pragnasam
Mr. S. Prabu Ramasubramanian
Ms. Neelam Singh for
Puducherry Govt.

ORDER

Rejoinder is being filed by the learned counsel for the Appellant today after serving copy on the other side.

Post the matter for hearing on **21.11.2013.**

**(Rakesh Nath)
Technical Member**
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**(Justice M. Karpaga Vinayagam)
Chairperson**